

**Court-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal Nos. 67 of 2014 & 68 of 2014**

**Dated : 23<sup>rd</sup> November, 2015**

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial member**  
**Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:**

**M/s. OPG Power Generation Pvt. Ltd. .... Appellant(s)**

**Versus**

**Tamilnadu Electricity Board & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan,  
Mr. Aman Gupta &  
Mr. Kamal Budiraja

Counsel for the Respondent (s) : Mr. S. Vallinayagam for TANGEDCO

**ORDER**

No time is left to hear these Appeals.

Post these Appeals for hearing on **8<sup>th</sup> January, 2016.**

**( T. Munikrishnaiah )**  
**Technical Member**  
rkt/vg

**(Justice Surendra Kumar)**  
**Judicial Member**